

[Shri Amar Roypradhan]

(2) Regarding financial matters—

- (a) States should be consulted before the terms of reference are formulated by the Finance Commission.
 - (b) States should get a larger share in Corporate and
 - (c) Printing of notes and minting of coins to meet deficit budget of the Centre should be stopped immediately....(Interruptions).
- (3) Fifty-ninth Amendment of the Constitution should be withdrawn.
- (4) The President's rule should not continue for more than six months anywhere.... (Interruptions).

SHRI SAIFUDDIN CHOWDHARY :
In Delhi or where ?

SHRI AMAR ROYPRADHAN : Any
where.

- (5) Education must be brought back to the State List. One of the Members from the other side made some allegation against the West Bengal Government. May I, through you, one question from them that why 'Education' has been taken from the State List to the Concurrent List ? It is because of the fact that the three-language formula may be implemented properly. The three language formula has not been implemented properly and that is why the Southern States are taking some other action (Interruptions).

MR. SPEAKER : Amar Roy Ji, now
next time.

SHRI AMAR ROYPRADHAN : All
right, Sir.

PROF. MADHU DANDAVATE : He
will have to stand up to July, Sir.. .
(Interruptions).

MR. SPEAKER : Now, the Prime
Minister.

18.05 hrs.

STATEMENT RE : EXTENSION OF
THE FACILITY OF RAILWAY PASSES
TO FREEDOM FIGHTERS

[English]

THE PRIME MINISTER (SHRI
RAJIV GANDHI) : Mr. Speaker, Sir, we
are celebrating the 40th Anniversary of
our Independence. Our thoughts go to
those valiant fighters for freedom who
were ready to sacrifice their all so that
their country might be free. Happily some
of them are still with us. It is appropriate
that on this auspicious anniversary the
nation should extend to them its special
recognition.

Accordingly, Government have decided
to extend by one more year, on existing
terms and conditions, the facility of Com-
plimentary Railway Passes to all Freedom
Fighters who are in receipt of Central
Pensions. The Ministry of Railways have
issued the required instructions to give
effect to this decision.

Thank you.

18.06 hrs.

STATEMENT RE : CONSTITUTION OF
A COMMITTEE TO REVIEW THE
PROGRESS OF THE IMPLEMENTA-
TION OF THE TEXTILE POLICY, 1985

[English]

THE MINISTER OF TEXTILES
(SHRI RAM NIWAS MIRDHA) : While
replying to the debate on the Demands
for Grants for my Ministry in this august
House on 5th April, 1988, I had stated
that we had decided to appoint a Com-
mittee, consisting of representatives from
all interested sectors, to sit down and
review how the textile policy has worked